

(31)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.10.2020 AT 12:15 PM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/76/2020 IN
PETITION NUMBER : CP/433/IB/2018
NAME OF THE PETITIONER(S) : J KARTHIGA (LIQUIDATOR) (KCT STEELS PVT LTD)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : SEC 54(1) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION FOR WHOM

ORDER

Ms. Kavitha Singuluri, Advocate is present for Applicant through video conferencing mode.

Learned Counsel for Applicant submits that earlier order dated 03.03.2020 has been duly complied with and all corrections have been made. List this matter on **01.12.2020** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)